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NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN, TECHNICAL MEMBER

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/101/2016

NAME OF THE PETITIONER(S)

: Vis-Ram Financial Services Private Limited

NAME OF THE RESPONDENT(S)

: Metafilms (India) Limited & 33 others

UNDER SECTION

: 111, 111A, 235(2), 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	KARTHICK SHESHADRI HARI KUMAR SARANYA. A	Counsel for Respondent No. 1 to 31 f 33	J. fm/2
2	R RBRAMANIAN	Counsel for Rettimes	R. Scharam,
	9381288048	(tos SVELV)	

ORDER

Counsel for Petitioner present. Counsel for R1 to R31 and R33 present. As per the request of the Counsels, the final hearing is postponed to 22.01.2018. In case, any party absents itself during the hearing, they may submit the written notes before 05.02.2018. No further extension of time will be permitted either for the date of hearing or for the submission of written notes. Put up on 22.01.2018 at 02.30 P.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk